

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 237**  
**75/241-242/ND/2019**  
**IA/12/2020**

**IN THE MATTER OF:**

**Sh. Amanpreet Singh Bawa** ... **Applicant/Petitioner**  
**Versus**

**M/s. Satkar Logistics Pvt. Ltd. & Anr.** ... **Respondent**

**Under Section: 241-242**

**Order delivered on 19.02.2021**

**CORAM:**

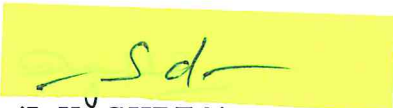
**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

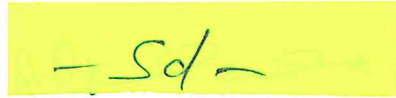
**PRESENT:** Mr. Vikas Mishra with Mr. Pranav Gadi, Mr. Shubhankar Sengupta and Mr. Sanchit Gawri, Advocates for the Petitioner

**ORDER**

On request of the parties. List the matter on 10.03.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**